

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 34

C.P. (IB)/351(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.10.2023**

NAME OF THE PARTIES: **SBM BANK (INDIA) LIMITED V/S**
PRAMOD G. BANGALE

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P. (IB)/351(MB)2023

- 1) Ms. Ruchita Jain, Ld. Counsel for the Petitioner and Advocate Mehta, Ld. Counsel for the Respondent, Personal Guarantor are present.
- 2) Resolution Professional has filed and placed on record their Report. It is further claimed that the Report has been served on the Respondent.
- 3) Respondent is directed to file and place on record Affidavit in Reply well before the adjourned date by duly serving a copy to the other side well in advance.
- 4) Stand over to 08.12.2023, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare